

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.05.2021

**ORDER NO. 66 of 2021**

Hon'ble President is pleased to partially modify the roster order no. 56 of 2021 for **CESTAT, Allahabad** from **31.05.2021** to **01.06.2021** as follows:

PERIOD	CORAM	WORK ASSIGNED
From 31.05.2021 to 01.06.2021 Afternoon	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subbarao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of leave of Hon'ble President, Sh. Anil Choudhary, Member (Judicial) will sit in the Bench.
2. In the event of adjournment of matters for any reason, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By Order



**(Bineesh Kumar K. S.)**  
**Registrar**

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy. Registrar/Bar Association/O/o Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



**Registrar**